

1	2	3
14. Manipur	1.4.86	Rs. 12.40 to Rs. 13.40
15. Meghalaya	1.3.87	Rs. 15.00
16. Mizoram	1.1.87	Rs. 15.00
17. Nagaland	6.5.87	Rs. 15.00
18. Orissa	15.7.86	Rs. 10.00 Preliminary notification for Rs. 11/- issued
19. Punjab	1.4.87	Rs. 18.48
20. Rajasthan	1.3.87	Rs. 14.00
21. Sikkim	1.10.87	Rs. 14.00
22. Tamil Nadu	5.4.83	Rs. 8/- to Rs. 18/-
23. Tripura	8.8.86	Rs. 12/-
24. Uttar Pradesh	28.5.87	Rs. 11.50 to Rs. 12.50
25. West Bengal	1.10.87	Rs. 18.02

Airbus A-320

5042. SHRI K.P. UNNIKRISHNAN : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether it is a fact that an Airbus A-320 crashed in an Air show in France recently;

(b) whether Government are aware that the crash of this Aircraft and the possible causes of the crash are subject to hot speculation in Western Aviation circles and magazines and trade journals etc.

(c) whether the Indian Airlines has signed an agreement for the purchase of Aircrafts A-320, for its fleet and also exercised the option to purchase some more aircrafts; and

(d) if so, the date of exercising the option

and reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir.

(b) No, Sir.

(c) and (d). Indian Airlines had signed an agreement for the purchase of 19 Airbus A-320 aircraft in March, 1986 and have issued a letter of intent on 8.7.88 for 12 Airbus A-320 aircraft. The option for purchase of 12 Airbus A-320 aircraft has not been firmed up by an order.

Strike by Air Nauru Pilots

5043. PROF. MADHU DANDAVATE : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Air-Nauru Pilots are on strike;

(b) if so, whether two pilots have been sent by the Government of India to run the Air-Nauru services;

(c) if so, whether it is proposed to send more pilots for the same purpose; and

(d) whether provision of pilot convenes ILO convention to which India is a signatory?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) : (a) to (d). A request was received in June, 1988 from the Honorary Consul General of the Republic of Nauru, New Delhi for deputing two senior B-737 pilots to Air-Nauru. On his request, two B-737 pilots were released from Indian Airlines on 12.6.1988 on deputation for a period of six months on the terms and conditions mutually agreed upon between Indian Airlines and Air Nauru. The requirement was only for B-737 examiners and not for regular pilots. There has been no further request for the deputation of Pilots to Air-Nauru.

Sick Sugar Mills

5044. SHRI BALASAHEB VIKHE PATIL : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether there are any sick sugar mills in the country;

(b) if so, the particulars thereof;

(c) whether these sick sugar mills are incurring heavy losses;

(d) if so, the reasons thereof; and

(e) the steps taken to rehabilitate these units?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUP-

PLIES (SHRI D.L.BAITHA) : (a) to (e). The Sugar Industry being a seasonal industry, subject to fluctuations due to a number of factors, the Department of Food have not evolved parameters for quantifying sickness in the industry. However, 29 sugar factories did not work during 1987-88 season due to various reasons such as non-availability of sugarcane, financial and managerial problems, labour troubles, etc. Financial assistance at concessional rate of interest for rehabilitation/modernisation of uneconomic Sugar Units as well as for sugarcane development is made available from the Sugar Development Fund.

Old Surendra Nagar Railway Junction Building

5045. SHRI DIGVIJAY SINH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the building of old Surendra Nagar railway junction in Gujarat is lying in disuse; and

(b) if so, whether the Railways propose to offer it for being used by the office of the Salt Commissioner?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD) : (a) Yes, Sir.

(b) No, Sir. There is no such proposal.

Master Plan for Delhi Zoo

5046. SHRIMATI BASAVARAJESWARI:
SHRI S.B.SIDNAL:
SHRI G.S. BASAVARAJU:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Union Government have received the report on the the master Plan for Delhi Zoo;

(b) if so, whether the said plan has been prepared by the four member committee